

MR. CHAIRMAN: The hon. Minister. "That the Bill be passed."

SHRI PRANAB KUMAR MUKHERJEE : I beg to move* :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1974-75, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1974-75, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN: The question is:

"That Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PRANAB KUMAR MUKHERJEE: I beg to move:

*Introduced/Moved with the recommendation of the President.

"That the Bill be passed."

The motion was adopted.

STATUTORY RESOLUTION RE DISAPPROVAL OF THE PRESS COUNCIL (SECOND AMENDMENT) ORDINANCE, 1974.

MR. CHAIRMAN : We take up Statutory Resolution Disapproving Press Council (Second Amendment) Ordinance, 1974.

Dr. Laxminarain Pandeya.

डा० लक्ष्मीनारायण पाण्डेय (मंदसौर) : समाप्ति महादय, मैं मकल्प पेश करना हूँ कि वह समाप्ति द्वारा 27 दिसम्बर, 1974 को प्रख्यापित प्रेस परिषद् (द्वारा सहायन) अध्यादेश, 1974 (1974 का अध्यादेश सख्या 14) का निरन्तर-मोदन करती है।

MR CHAIRMAN : You will continue your speech next time. The House stands adjourned to meet at 11 A. M. tomorrow.
18 hrs.

The Lok Sabha then adjourned till Eleven of the clock on Friday, 21st March, 1975/Phalgun 30, 1896 (Saka).